

Man Power Planning and Employment Generation Council

1789. SHRI PASUMPON THA
KIRUTTINAN:
SHRI T. R. BALU:

Will the Minister of LABOUR be pleased to state:

(a) whether Government have ever issued any guidelines to the various States and Union Territories for setting up of a District Man Power Planning and Employment Generation Council in each district Head Quarters;

(b) if so, the details of such guidelines; and

(c) the steps Government have taken so far to implement such proposals and with what results?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) and (b) In March, 1981, the State Governments and Union Territory Administrations were requested to set up District Manpower Planning and Employment Generation Council in the light of the suggestions made in the Sixth Five Year Plan Document. These Councils were to be developed with a view to bringing peoples representatives, the concerned Development Administrations, Credit Institutions and representatives of Academic Research and Teaching Institutions in the district into a working partnership. Later they were also requested to develop portfolio for viable investment opportunities in the self employment sector.

(c) Information collected shows that while some efforts towards self-employment had been reported in some cases, generally not much headway had been made in achieving the objectives for which the Councils had been set up.

1790. [Transferred to 30 July, 1991].

Conversion of Railway Lines between Gandhidham and Bhuj

1791. SHRI DINESHBHAI TRIVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to convert the rail lines between Gandhidham and Bhuj into broad gauge;

(b) if so, by when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) Due to constraint of resources.

Decontrol of Steel

1792. SHRI DINESHBHAI TRIVEDI: Will the Minister of STEEL be pleased to state:

(a) whether Government propose to decontrol the steel; and

(b) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (INDEPENDENT CHARGE) (SHRI SANTOSH MOHAN DEB): (a) and (b) Do not arise as there is no formal control on the prices and distribution of steel.

Compensation for the land of the small farmers acquired by DDA

1793. SHRI ANAND PRAKASH GAUTAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any provision to give compensation to landless labourers in the event of the agricultural land or which they work is acquired by Delhi Development Authority in the areas adjacent to Delhi;